

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 7688-JK (LD) of 2023
DATED:- 02 - 06 - 2023

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 02.06.2023

No:- LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary), Home Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Sajad Un Nabi Gashroo)

Additional Secretary to Government

Annexure to the Government Order No. 7688-JK(LD) of 2023 dated 02.06.2023

S No.	Title of the Case	OIC
1	FIR No. 37/2018 U/S 8/15/29 NDPS Act of PS Bahu Fort titled State Vs Intiyaz Ahmed and another.	Sh. Zahir Zafri, JKPS, SDPO (East) p/s Bahufort
2	FIR No. 80/2019 U/S 376 RPC of PS Ramnagar titled State Vs Subash Chander.	Sh. Vishal Manhas, SDPO, P/S Ramnagar
3	Mohammad Yahya Tarry & Ors Versus U.T of J&K and ors in WP(C) No.428/2023.	Shri Ashfaq Ahmad Sheikh, DYSP Area Commandant Home Guards, Budgam
4	Abdul Rashid Wani & Others V/s U.T of J&K & Others in WP (C) No. 1137/2022.	Shri Ashfaq Alam Sheikh DYSP Area Commandant Home Guards
5	Mohinder Paul & others Versus Union Territory of Jammu and Kashmir and Others in WP (C) No. 493/2023.	Shri Rajesh Sharma, DYSP Area Commandant Home Guards Jammu
6	Akhter Javid Zarger & Ors. V/s U.T. of J&K and others in WP (C) No. 766/2023.	Shri Deepak Kumar (IPS) MD JKPHC as Officer In-charge Litigation (OIC) in case titled

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02.06.2023